Annexure-III

Name of the corporate debtor: Prasad Properties and Investments Private Limited; Date of commencement of CIRP: 20/09/2019 ; List of Creditors as on:02/09/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Kotak Mahindra Bank Limited	21-10-2019	10,10,75,97,461	10,10,75,97,461	Claim pursuant to assignment of financial debt in favour of the Claimant	Not Known as Property Valuation process is not completed		No	99.56%	-	-	-	-	The only Security Interest which is a property in Hyderabad is the subject matter of litigation
			10,10,75,97,461.00	10,10,75,97,461.00										